## PRACTICE NOTE NO. 3

The Advocates and parties appearing in-person are hereby informed that following Practice Note shall come into force with effect from 25.10.2018.

1. Advocates and /or parties in person as the case may be, shall file their written submissions before commencement of hearing/arguments in the matter which would reduce the time taken for arguments.

Dated this 25<sup>th</sup> day of October. 2018.

By order

Dr. Ashu Sanjeev Tinjan (Registrar)